



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-04/2013/3450 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah
Special Judge, Assam,
Guwahati.

Dated Guwahati the 26th June, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. Spl/1076/2019/ 25.06.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for ½ (half) day casual leave on 26.06.2019, has been granted/rejected.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/3451 /A, dated 26'06'19

Copy to:

1. The Systems Analyst, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)